

ITEM NO.24

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).16760/2024

(Arising out of impugned final judgment and order dated 04-07-2024 in CWJC No.3501/2024 passed by the High Court Of Judicature At Patna)

RAM BALI SINGH

Petitioner(s)

VERSUS

THE BIHAR LEGISLATIVE COUNCIL, PATNA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.165785/2024-EXEMPTION FROM FILING O.T.  
IA No. 165785/2024 - EXEMPTION FROM FILING O.T.)

Date : 02-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Binisa Mohanty, AOR  
Mr. Brajesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable on 25.10.2024.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)